

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

**SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD - Sensitization Programme** - Nomination of Magistrates, Chief Metropolitan Magistrates and Addl. Chief Metropolitan Magistrates who are working in the twin cities of Hyderabad, Ranga Reddy District and Medchal-Malkajgiri Districts to participate in the Sensitization Programme on the Challenges involved in conducting proceedings on Criminal side including Section 41 and 41A Cr.P.C., on 03.09.2022 (Saturday) from 10.00 a.m. to 1:00 p.m. and also to participate in the Webinar relating to “**Victim Compensation in POCSO Cases**” on 03.09.2022 (Saturday) from 2.00 p.m. to 05.00 p.m., at Telangana State Judicial Academy, Secunderabad - **Relief Arrangements - REVISED ORDERS - ISSUED.**

**READ:**

1. Letter Roc.No.540/2022/TSJA-Sec'bad, dated 25.08.2022 from the Director, Telangana State Judicial Academy, Secunderabad.
2. High Court's Proceedings Roc.No.1593/SO/2022 dated 30.08.2022.
3. High Court's Proceedings Roc.No.3364 (A)/2022-B.Spl., dated 01.09.2022.
4. High Court's Proceedings Roc.No.1593/SO/2022 dated 02.09.2022.

**ORDER ROC.NO.3364(A)/2022 - B.SPL., DATED:02.09.2022**

**The High Court passed the following revised order:**

In continuation of the High Court's Proceedings vide 3<sup>rd</sup> read above, the High Court passed the following revised order:

SL. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	<b>SRI D.DURGA PRASAD,</b> Chief Metropolitan Magistrate, <i>Hyderabad.</i>	III Additional Chief Metropolitan Magistrate, Hyderabad.
2.	<b>SRI M.RAJENDER,</b> I Additional Chief Metropolitan Magistrate, Hyderabad.	
3.	<b>SRI K.V.CHANDRA SHEKAR RAO</b> II Additional Chief Metropolitan Magistrate, Hyderabad.	
4.	<b>SRI MUDIGONDA RAJU,</b> IV Additional Chief Metropolitan Magistrate, Hyderabad.	
5.	<b>SMT. G.RADHIKA</b> V Additional Chief Metropolitan Magistrate, <b>(Juvenile Court)</b> Hyderabad.	
6.	<b>SRI N.SANTOSH KUMAR (NEMURI)</b> VI Additional Chief Metropolitan Magistrate, Hyderabad.	

7.	<b>SMT. B.SOUJANYA</b> VII Additional Chief Metropolitan Magistrate, Hyderabad.	III Additional Chief Metropolitan Magistrate, Hyderabad.
8.	<b>SMT. KAVITHA KARNATI</b> VIII Additional Chief Metropolitan Magistrate, Hyderabad.	
9.	<b>SRI G.UDAY BHASKAR RAO</b> IX Additional Chief Metropolitan Magistrate, Hyderabad.	
10.	<b>SMT. N.PRASANTHI</b> X Additional Chief Metropolitan Magistrate, Secunderabad.	
11.	<b>SRI K.KIRAN KUMAR</b> XI Additional Chief Metropolitan Magistrate, Secunderabad.	
12.	<b>SMT M.KALPANA,</b> XXII Additional Chief Metropolitan Magistrate, Secunderabad.	
13.	<b>SRI V.ESWARAIAH,</b> XII Additional Chief Metropolitan Magistrate -cum- Special Metropolitan Magistrate for trial of cases under Labour and Factories Act, Hyderabad.	
14.	<b>SMT. R.M.SUBHAVALLI</b> XIII Additional Chief Metropolitan Magistrate (Mahila Court), Hyderabad.	
15.	<b>SRI T.KANHYA LAL</b> XIV Additional Chief Metropolitan Magistrate, Hyderabad.	
16.	<b>SMT. B.PUSHPALATHA</b> XV Additional Chief Metropolitan Magistrate for trial of Video Piracy Cases, Hyderabad.	
17.	<b>SMT M.EUNICE,</b> XVI Additional Chief Metropolitan Magistrate, Hyderabad.	
18.	<b>SMT. P.SAI SUDHA</b> XVII Additional Chief Metropolitan Magistrate, Hyderabad.	
19.	<b>SRI G.PRAVEEN KUMAR,</b> Addl. Chief Metropolitan Magistrate Court at Hyderabad to try the cases of Scam in M/s Satyam Computer Services Limited (SCSL)- cum-XXI Additional C.M.M., Hyderabad.	

20.	<b>MS. VADLURI SUSHMITHA,</b> I Metropolitan Magistrate, ( <b>Municipal Mobile Court</b> ), Hyderabad.	Prl. Rent Controller, City Small Causes Court, Hyderabad -cum-XII Assistant Judge, City Civil Court, Hyderabad.
21.	<b>MS. JYOTHIRMAI KAKUMANI,</b> III Metropolitan Magistrate, ( <b>Mobile Court under M.V. Act</b> ), Hyderabad.	
22.	<b>SRI K.GOPI KRISHNA</b> IV Metropolitan Magistrate ( <b>Mobile Court under M.V.Act</b> ), Hyderabad.	
23.	<b>SRI A.MANIKANTA,</b> Special Judicial Magistrate of First Class, for cases under prohibition Act ( <b>Excise Court</b> ), Hyderabad.	
24.	<b>SMT. SUSHMA MADAMANCHI,</b> V Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	
25.	<b>SRI MOHD. ABDUL KHALEEL</b> VI Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	
26.	<b>SRI GHOUSE PASHA MD.</b> II Metropolitan Magistrate -Cum- Special Judicial Magistrate of First Class for <b>Railways</b> , Secunderabad.	
27.	<b>SMT. GOOLLA SPANDANA,</b> VII Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	
28.	<b>SRI BUDDARAPU SAI MANOJ,</b> VIII Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	
29.	<b>SMT. RAJITHA GOPU,</b> X Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	
30.	<b>SMT. SWATHI MURARI</b> XI Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	
31.	<b>SRI ANKIT SARWA,</b> XII Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	

32.	<b>SRI DARAVATH UDAY NAIK,</b> I Additional Junior Civil Judge-cum-I Additional Metropolitan Magistrate, Rangareddy District <i>at LB Nagar.</i>	Principal Junior Civil Judge-cum- Metropolitan Magistrate, Rangareddy District at LB Nagar.
33.	<b>SRI KOTHA RAVI</b> III Additional Junior Civil Judge-cum-III Additional Metropolitan Magistrate, Rangareddy District <i>at LB Nagar.</i>	
34.	<b>KUM. G.NISHKA PATRUDU</b> Judicial Magistrate of First Class-Special ( <b>Mobile</b> ) PCR Act, Rangareddy-cum-IV Additional Metropolitan Magistrate-cum-IV Additional Junior Civil Judge, Rangareddy District <i>at LB Nagar.</i>	
35.	<b>SRI DEVENDRA BABU D.</b> Special Judicial Magistrate of First Class ( <b>Excise</b> ), Rangareddy-cum-V Additional Metropolitan Magistrate-cum-V Additional Junior Civil Judge, Rangareddy District <i>at LB Nagar.</i>	
36.	<b>Ms. SHRADDHA SEHGAL,</b> VI Additional Metropolitan Magistrate-cum- VI Additional Junior Civil Judge, Rangareddy District <i>at LB Nagar.</i>	
37.	<b>SRI MARUTHI PRASAD P.,</b> Additional Junior Civil Judge-cum- VII Additional Metropolitan Magistrate, Rangareddy District <i>at Hayathnagar.</i>	
38.	<b>SMT. BOMMATHI BHAVANI,</b> Principal Junior Civil Judge-cum-VIII Additional Metropolitan Magistrate, Rangareddy District <i>at Kukatpally.</i>	
39.	<b>SRI B.SRIRAM (BANOTHU),</b> I Additional Junior Civil Judge-cum-IX Additional Metropolitan Magistrate, Rangareddy District <i>at Kukatpally.</i>	
40.	<b>SMT. S.SHIVALEELA,</b> II Additional Junior Civil Judge-cum-X Additional Metropolitan Magistrate, Rangareddy District <i>at Kukatpally.</i>	
41.	<b>SMT. E.SUCHARITHA,</b> Principal Junior Civil Judge-cum-XI Additional Metropolitan Magistrate, Rangareddy District <i>at Rajendranagar.</i>	
42.	<b>SRI JAMANA VENKATA SATYA RAJ KIRAN,</b> I Additional Junior Civil Judge-cum-XII Additional Metropolitan Magistrate, Rangareddy District <i>at Rajendranagar.</i>	

43.	<b>MS. RUBINA FATHIMA,</b> II Additional Junior Civil Judge-cum-XIII Additional Metropolitan Magistrate, Rangareddy District <b>at Rajendranagar.</b>	Principal Junior Civil Judge-cum- Metropolitan Magistrate, Rangareddy District at LB Nagar.
44.	<b>SMT. P.CHANDANA,</b> Junior Civil Judge-cum-XIV Additional Metropolitan Magistrate, Rangareddy District <b>at Hayathnagar.</b>	
45.	<b>MS. ANAMIKA,</b> Additional Junior Civil Judge-cum-XVI Additional Metropolitan Magistrate, Rangareddy District <b>at Ibrahimpatnam.</b>	
46.	<b>SMT. FARHEEN KOUSER,</b> Junior Civil Judge-cum-XVII Additional Metropolitan Magistrate, Rangareddy District <b>at Maheshwaram.</b>	
47.	<b>SMT. P.DEVI MANASA,</b> Junior Civil Judge-cum-Judicial Magistrate of First Class, Rangareddy District <b>at Chevella.</b>	Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District <b>at Chevella.</b>
48.	<b>SRI JEEVAN SURAJ SINGH,</b> Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Rangareddy District <b>at Shadnagar.</b>	Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District <b>at Shadnagar.</b>
49.	<b>SMT. K.POOJA,</b> Principal Junior Civil Judge-cum- Metropolitan Magistrate, Medchal-Malkajgiri District <b>at Malkajgiri.</b>	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District <b>at Malkajgiri.</b>
50.	<b>SRI V.ARUN TEJ (VIYYAPU)</b> I Additional Junior Civil Judge-cum-I Additional Metropolitan Magistrate, Medchal- Malkajgiri District <b>at Malkajgiri.</b>	I Additional Senior Civil Judge -cum-I Additional Assistant Sessions Judge, Medchal-Malkajgiri District <b>at Malkajgiri</b>
51.	<b>SRI S.R.DILIP KUMAR NAIK,</b> II Additional Junior Civil Judge-cum- II Additional Metropolitan Magistrate, Medchal-Malkajgiri District <b>at Malkajgiri.</b>	II Additional Senior Civil Judge-cum-II Addl Assistant Sessions Judge, Medchal-Malkajgiri District <b>at Malkajgiri.</b>
52.	<b>SMT. M.HIMABINDU (MUDAVATH)</b> Principal Junior Civil Judge-cum-IV Additional Metropolitan Magistrate, Medchal- Malkajgiri District <b>Uppal, at L.B. Nagar.</b>	II Additional Senior Civil Judge-cum-II Addl Assistant Sessions Judge, Medchal-Malkajgiri District <b>at Malkajgiri.</b>
53.	<b>Ms. J.SIREESHA (JADDIDI)</b> I Additional Junior Civil Judge-cum- V Additional Metropolitan Magistrate, Medchal-Malkajgiri District <b>Uppal at L.B. Nagar.</b>	II Additional Senior Civil Judge-cum-II Addl Assistant Sessions Judge, Medchal-Malkajgiri District <b>at Malkajgiri.</b>
54.	<b>SRI G.SAI SHARATH</b> II Additional Junior Civil Judge-cum- VI Additional Metropolitan Magistrate, Medchal-Malkajgiri District <b>Uppal at L.B. Nagar.</b>	I Additional Senior Civil Judge -cum-I Additional Assistant Sessions Judge, Medchal-Malkajgiri District <b>at Malkajgiri.</b>

55.	<b>SRI P.B.KIRAN KUMAR,</b> Principal Junior Civil Judge-cum-VII Additional Metropolitan Magistrate, Medchal- Malkajgiri District <i>at Medchal.</i>	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District <i>at Medchal.</i>
56.	<b>SRI P.PAVAN KUMAR,</b> II Additional Junior Civil Judge-cum- IX Additional Metropolitan Magistrate, Medchal-Malkajgiri District <i>at Medchal.</i>	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Medchal-Malkajgiri District <i>at Medchal.</i>
57.	<b>SRI K.PARDHA SARADHI RAO,</b> III Additional Junior Civil Judge-cum- X Additional Metropolitan Magistrate, Medchal-Malkajgiri District <i>at Medchal.</i>	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Medchal-Malkajgiri District <i>at Medchal.</i>
58.	<b>SRI T.MURALI MOHAN,</b> Principal Junior Civil Judge-cum-XI Additional Metropolitan Magistrate, Medchal- Malkajgiri District <i>at Kukatpally.</i>	Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District <i>at Kukatpally.</i>
59.	<b>SRI A.PRAVEEN (ARAVA)</b> II Additional Junior Civil Judge-cum- XIII Additional Metropolitan Magistrate, Medchal-Malkajgiri District <i>at Kukatpally.</i>	Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District <i>at Kukatpally.</i>

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting to the Academic programme and Webinar at Telangana State Judicial Academy, Secunderabad.
  2. **The nominated officers are entitled only for actual journey time.**

  
**REGISTRAR (VIGILANCE)**

**To**

1. The Officers and In-charge Officers.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The Chief Judge, City Small Causes Court, Hyderabad.
6. The Principal District and Sessions Judge, Ranga Reddy at L.B.Nagar
7. The Principal District and Sessions Judge, Medchal-Malkajgiri District.
8. The I Additional District and Sessions Judge, Ranga Reddy at L.B.Nagar
9. The I Additional District and Sessions Judge, Medchal-Malkajgiri District.
10. The Pay and Accounts Officer, Hyderabad.
11. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
12. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.

13. **THE SECTION OFFICERS :**

- |                            |                     |                     |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell   | c) E-Section        |
| d) Work Review Cell        | e) O.P.Cell         | f) B-Section        |
| g) Accounts Section        | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

+ **Spare...**